



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/06/2019

O.A./260/394/2018 P K PRADHAN

M.A./260/211/2019 -V/S-

M.A./260/356/2018 D/O POST

ITEM NO: 22

FOR APPLICANTS(S) Adv. : Mr.C.P.Sahani

FOR RESPONDENTS(S) Adv.: Mr.A.K.Mahapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard both the learned counsels.</p> <p>Respondents' counsel submitted that a stay order is operating in this case and requested for a short date.</p> <p>Applicant's counsel submitted that he wants to file rejoinder. Rejoinder be filed within 2 weeks' time.</p> <p>List on 31.7.2019 for final hearing at this stage.</p> <p>MA 356/2018 filed by the respondents for filing counter is treated as disposed of since counter has already been filed.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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